

WRIT PETITION (S)

FILING NUMBER: 2709/2020

PHANEE MAHTO AND ANR.

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS.

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Name of petitioner no 2 may be verified or corrected as persign on VAK.
2. Date in para 5, index and synopsis may be verified or corrected as per annex 2.
3. Annex 2 appears to be in complete. It may be verified or complete copy may be given by S/A.
4. Letter no. in para 1(d), prayer and synopsis may be verified or corrected as per respective annex.
5. T/C of page no. 58, 59, 71, 76 is not tally with its true copy.
6. Fresh true copy of page no. 76 may be given.

Saket Kumar Singh

16/06/2020.